

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item No.221 - CP(CAA)/59(AHM)2022
in
CA(CAA)/22(AHM)2022
Item No.222 – IA 78 of 2022

Proceedings under Section 230-232
Co.Act,2013

IN THE MATTER OF:

SMP Constructions Pvt Ltd
SMP Infrastructure Pvt Ltd

.....Applicant

Order delivered on ..16/11/2022

Coram:

Dr. Madan B Gosavi, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :

ORDER

None appears for the Petitioner.

List on 25.11.2022.

-sd-

AJAI DAS MEHROTRA
MEMBER (TECHNICAL)

-sd-

Dr. MADAN B GOSAVI
MEMBER (JUDICIAL)